

DEVELOPMENT COUNCIL FOR BICYCLE
INDUSTRY

*1632. **Shri D. C. Sharma:** (a) Will the Minister of Commerce and Industry be pleased to state whether a Development Council for the bicycle industry has been set up?

(b) If so, has any meeting of the Council been held?

(c) What were the decisions arrived at the meeting of the Council?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) Yes, one meeting in January, 1954.

(c) A statement showing the decision reached is laid on the Table of the House. [See Appendix VI, annexure No. 52.]

Shri D. C. Sharma: May I know if the sub-committees appointed by the Development Council on the 30th January have submitted their reports and if they have not done so, by what time they are going to do so?

Shri T. T. Krishnamachari: I believe they have not submitted their report. No target date has been fixed for the submission of the report.

Shri D. C. Sharma: May I know if any attempt has been made to enquire into the labour conditions of the workers in these cycle factories?

Shri T. T. Krishnamachari: The Council itself was constituted and met in January. I do not think they have addressed themselves to this task as yet.

Shri D. C. Sharma: May I know what the functions of the small scale units are going to be in this industry and how they are going to be co-ordinated with the bigger industries?

Shri T. T. Krishnamachari: I am afraid it is a trifle premature. The Development Council will have to work for some more time before we can see the picture clearer before us.

Shri V. P. Nayar: From the statement I find that the function of supervising over the labour conditions is not specifically given to any of the sub-committees, but instead a member of the third sub-committee is asked to carry on and see the various factors. May I know why it is so?

Shri T. T. Krishnamachari: The decision has been made not by Government but by the Development Council. I cannot go into the various factors that made them decide in the manner in which they have done.

KONAR PROJECT

*1633. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) the reasons for the postponement of the hydro-electric part of the Konar Project; and

(b) the progress made on the irrigational side of the said Project?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) it was not included in the first five year plan on account of the expectation that sufficient power for the Plan period would be available from the Bokaro Thermal Station, Tilaiya & Sindhri.

(b) Waters stored will be utilised for irrigation from the next season.

Shri L. N. Mishra: May I know whether there is any definite policy regarding the phasing of the power part of the various projects?

Shri Hathi: The phasing of the power part depends on the needs of the particular area.

Shri L. N. Mishra: May I know whether any special efforts are made to popularise the use of power in the areas where we have these river valley projects?

Shri Hathi: Generally, load surveys are being made and so far as these three projects are concerned, there is going to be no difficulty so far as the utilisation of power is concerned.